



Damodaram Sanjivayya National Law University

DSNLU - MCIA

VIS PRE MOOT

Supported by

MUMBAI CENTRE FOR INTERNATIONAL ARBITRATION



21st to 23rd February, 2025



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ABOUT

DAMODARAM SANJIVAYYA NATIONAL LAW UNIVERSITY

Damodaram Sanjivayya National Law University (DSNLU) in Visakhapatnam was established by the Andhra Pradesh Government under the DSNLU Act, 2008, with the mission of providing high-quality legal education. The university is recognized by the Bar Council of India (BCI). DSNLU is a premier law school equipped with state-of-art facilities and emphasizing on the clinical aspects to deliver world-class education, training and research.

The motto of DSNLU, "*Yato Dharmastato Jayah*," signifies the holistic development of the human mind, emphasizing Purity, Knowledge, and Dharma. The institution is led by Hon'ble Justice Sri Dhiraj Singh Thakur, Chief Justice of the High Court of Andhra Pradesh, who serves as the Chancellor, and Prof. (Dr.) D. Surya Prakasa Rao, who is the Vice Chancellor.

CADR

The Indian justice system faces significant stress due to the large backlog of cases, highlighting the need for Alternative Dispute Resolution (ADR) methods. ADR encompasses various techniques like mediation, arbitration, conciliation, and Lok Adalats, offering alternatives to litigation with the help of neutral third parties.

To promote academic discussion and research on ADR practices, the DSNLU Centre for Alternative Dispute Resolution (CADR) was established at Damodaram Sanjivayya National Law University, Visakhapatnam.

A large brick wall sign for DSNLU. The letters 'DSNLU' are prominently displayed in white, three-dimensional block letters. Below them, the tagline 'a cradle of future jurists' is written in a smaller, white, sans-serif font, flanked by decorative flourishes. The wall is made of reddish-brown bricks and is set against a background of a modern, multi-story building with a yellow facade and a lush green hillside in the distance.

DSNLU

~ a cradle of future jurists ~

MESSAGE BY

THE VICE CHANCELLOR

I am delighted to extend my heartfelt congratulations to the organizers and participants of the **1st DSNLU-MCIA Vis Pre-Moot, 2025**. This landmark event is a testament to the ever-evolving landscape of legal education and the pivotal role alternative dispute resolution mechanisms, particularly arbitration, play in today's globalized world.

At Damodaram Sanjivayya National Law University, we strive to nurture future leaders of the legal fraternity by blending academic rigor with practical exposure. Collaborating

with the Mumbai Centre for International Arbitration (MCIA), a premier institution in the field of arbitration, underscores our commitment to fostering excellence in international arbitration and nurturing the advocacy skills of young law students.

The Vis Pre-Moot serves as an invaluable platform for students to hone their advocacy, negotiation, and research skills while engaging with some of the brightest minds in the field. This event not only simulates the challenges of real-world international arbitration but also fosters an exchange of ideas, cultural understanding, and professional camaraderie.

I am confident that the 1st DSNLU-MCIA Vis Pre-Moot will lay the foundation for a legacy of excellence, inspiring participants to contribute meaningfully to the advancement of arbitration as a preferred mode of dispute resolution.

On behalf of DSNLU, I wish all participants the very best and hope this event becomes a cherished milestone in their academic journey.

Warm regards,

Dr. D. Surya Prakasa Rao

Vice-Chancellor

Damodaram Sanjivayya National Law University



Prof. (Dr.) D. Surya Prakasa Rao



ABOUT

VISAKHAPATNAM

Visakhapatnam often referred to as the "City of Destiny," is a vibrant port city and industrial hub located on the eastern coast of India in the State of Andhra Pradesh. Named after Visakha the Hindu God of Valour. Visakhapatnam is celebrated for its stunning natural landscapes including picturesque beaches like Ramakrishna Beach and Rushikonda Beach. Visakhapatnam is not only known for its natural beauty but also for its rich Maritime Heritage. The city is home to the Kursura Submarine Museum where visitors can explore a decommissioned submarine, providing a glimpse into India's naval history. Visakhapatnam is more than just a city; it's a destination that offers a perfect blend of natural beauty, historical significance educational excellence and cultural richness. As you visit Vizag for our national mediation competition we hope you take the time to explore and experience the dynamic city has to offer.



ABOUT

MUMBAI CHAMBER FOR INTERNATIONAL ARBITRATION

The **Mumbai Centre for International Arbitration (MCIA)** is India's pioneering arbitral institution, founded as a collaborative initiative between domestic and international business and legal communities. It represents a significant step forward in establishing India as a hub for commercial dispute resolution on the global stage.

The MCIA is dedicated to delivering a world-class arbitration experience by offering:

- **Innovative Arbitral Rules:** These are designed to incorporate the latest global best practices in international arbitration while being thoughtfully tailored to the needs of the Indian market.
- **Efficient Administration:** A committed secretariat ensures arbitration proceedings are managed with efficiency, flexibility, cost-effectiveness, and impartiality.

As India's premier forum for commercial dispute resolution, the MCIA stands at the forefront of enhancing the arbitration ecosystem in India, fostering confidence among businesses and legal professionals worldwide



ABOUT

DSNLU-MCIA VIS PRE MOOT

The **1st DSNLU-MCIA Vis Pre-Moot, 2025** marks a significant milestone in Damodaram Sanjivayya National Law University's commitment to advancing legal education and fostering excellence in arbitration. Organized in collaboration with the prestigious **Mumbai Centre for International Arbitration (MCIA)**, this event serves as a platform for young law students to engage in rigorous training and competition, simulating the experience of international arbitration proceedings.

Inspired by the renowned Willem C. Vis International Commercial Arbitration Moot, the DSNLU-MCIA Vis Pre-Moot offers participants the opportunity to enhance their skills in research, drafting, advocacy, and oral argumentation. This initiative aims to provide a holistic learning experience by bringing together students, practitioners, and academicians to discuss and deliberate on contemporary issues in international arbitration.

Format of the Moot

- The competition will feature **two preliminary rounds** where each team will compete once as **claimant** and once as **respondent**.
- The **highest-scoring teams** from the preliminary rounds will advance to the **quarter-finals**.
- From the **quarter-finals onwards**, a **knockout format** will be followed, with the winning teams progressing to the **semi-finals** and **finals**.

This event is spearheaded by the **Centre for Alternative Dispute Resolution (CADR)** at DSNLU, a dedicated initiative aimed at promoting the study and practice of ADR mechanisms. The Centre envisions creating a culture of dispute resolution that is efficient, equitable, and accessible. By organizing such events, CADR seeks to bridge the gap between theoretical knowledge and practical application, empowering future legal professionals to contribute meaningfully to the arbitration landscape.

The **DSNLU-MCIA Vis Pre-Moot** is not just a competition but a celebration of the growing relevance of alternative dispute resolution in a globalized economy. It is a step towards building a robust ADR ecosystem in India and equipping the next generation of legal minds to thrive in the international arena.

ABOUT

THE REGISTRATION DETAILS

We are excited to invite teams to participate in the 1st DSNLU-MCIA Vis Pre-Moot, 2025! Here are the details regarding the registration process and provisions for participants:

Registration Process

- 1. Invitation to Register:** Teams selected to participate will receive an official invitation.
- 2. Form Submission and Fees:** Upon receiving the invitation, teams must:
 - Fill out the attached registration form.
 - Pay the registration fee (details provided in the invitation).
- 3. Deadline: Registration** (including form submission and payment) must be completed within 10 days of receiving the invitation.

Registration Fees

- 1. Indian Teams:** ₹15,000/- INR (approximately 175 USD)
- 2. Foreign Teams:** 300 USD

Participation Details

- 1. Maximum Teams:** The competition is limited to 20 teams.
- 2. Team Composition:** A maximum of 4 members per team is allowed.

Registration Fee Inclusions

The registration fee covers:

- 1. Pickup and drop-off services between Visakhapatnam Airport/Railway Station and the DSNLU Campus (from 21st February morning to 24th February morning).**
- 2. On-campus accommodation for the duration of the event.**
- 3. All meals during the competition.**
- 4. Access to sponsored and other events on campus.**
- 5. Entry to the Social Night – “Destiny” on 22nd February.**
- 6. A grand Gala Dinner on the finals night.**

Important Notes

- **Coaches and Additional Members:**
 - The event cannot accommodate coaches or any additional members on campus.
 - The organizers can assist in arranging alternative accommodation in Visakhapatnam city for coaches or extra members, but all costs for stay, food, and travel will be borne by the participants.

- Point of Contact (POC): Upon successful registration, each team will be assigned a dedicated POC to address queries and ensure smooth coordination

For International Teams

1. The organizers will provide all necessary information and supporting documents required for the **visa application process**.
2. Teams are responsible for arranging their **own visas** and ensuring all travel documentation is in order.
3. We look forward to welcoming you to DSNLU and making this a memorable event for all participants!

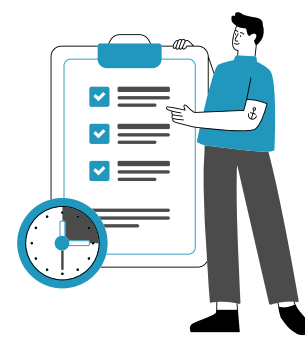
TENTATIVE TIMELINE

1st December, 2024



Registrations Begin

Closure of Registrations



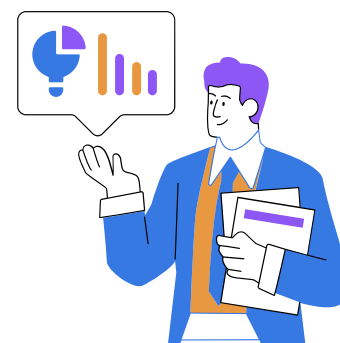
30th December, 2024

15th January, 2025



Submission of Itineraries

Preliminary Rounds



23rd February, 2025



Quarter-Finals, Semi-Finals
and Final Rounds

We look forward to hosting you for this exciting event

CONTACT DETAILS

Centre for Alternative Dispute Resolution, DSNLU, Visakhapatnam

For any queries, reach out to:

- vispremoot@dsnlu.ac.in
- adrcell@dsnlu.ac.in

Additional contacts:

- Animesh Jha | animeshjha1463@dsnlu.ac.in | +91-7701953388
 - Event Head
- Swarnim Dwivedi | swarnimdwivedi@dsnlu.ac.in | +91-9625827527
 - Event Co-head
- Utkrasht Gupta | utkrashtgupta10@dsnlu.ac.in | +91-7500882925
 - Organizing Committee
- Ajay Khare | ajaykhare@dsnlu.ac.in | +91-9131734033
 - Outreach Head (Organising Committee)

